# GOVERNMENT OF INDIA MINISTRY OF AGRICULTURE AND FARMERS WELFARE DEPARTMENT OF AGRICULTURE, COOPERATION AND FARMERS WELFARE

# **LOK SABHA UNSTARRED QUESTION NO.1527**TO BE ANSWERED ON THE 20<sup>TH</sup> SEPTEMBER, 2020

### PROCUREMENT OF AGRICULTURAL PRODUCE

### 1527. SHRIMATI PRENEET KAUR:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) whether agricultural produce not purchased by private companies can be sold to the Government at Minimum Support Price (MSP);
- (b) whether a farmer desirous of selling his agricultural produce solely to the Government can do so and if so, the Government will purchase the same at MSP; and
- (c) the details of the mechanism adopted by the Government to procure agricultural produce from the farmers?

#### **ANSWER**

MINISTER OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण मंत्री (SHRI NARENDRA SINGH TOMAR)

(a) to (c): There exists a transparent & uniform policy for procurement of agricultural produce by Government agencies across the country. The Government extends price support to paddy and wheat through the Food Corporation of India (FCI) and State Agencies. The procurement policy is open ended. Under this policy, whatever food grains are offered by farmers, within the stipulated period & conforming to the specifications prescribed by Government are purchased at Minimum Support Price (MSP) by the State Government agencies including FCI for Central Pool. Further, oilseeds, pulses and copra of Fair Average Quality (FAQ) are procured from farmers under Pradhan Mantri Annadata Aay SanraksHan Abhiyan (PM-AASHA), as per its prescribed guidelines at MSP in consultation with the concerned State Government as and when market price of these produce fall below the MSP. However, if farmer gets better price in comparison to MSP, they are free to sell their produce in open market.

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